

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.118**  
189/252/ND/2020

**IN THE MATTER OF:**

M/s ROC, NCT Of Delhi and Haryana

**Vs.**

Pralines Exports Private Limited

....APPLICANT

....RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the ARoC

: Ms. Sweety Kumar, AROC

**ORDER**

Matter called. No representation. ARoC is present. However, one communication has been received for seeking adjournment. Therefore, matter stands adjourned.

List the matter on 20<sup>th</sup> April, 2021.

- sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- sd -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**